

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 629
160/252/ND/2022

IN THE MATTER OF:
Income Tax Officer, Ward 24(1), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors. (M/s. Soulcity
Infratech Pvt. Ltd.)

...RESPONDENT

Section
U/s 252

Order delivered on 29.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the RoC
For the Income Tax Department

:
: Adv Puneet Rai, Adv Adeeba Mujahid,
Standing Counsels for income tax
department along with Adv Nikhil Jain

ORDER

Due to paucity of time, matter is adjourned to **01.11.2022**.


(COURT OFFICER)